

सरकारें ग्रासीए भूमिहीन कामगारों की आवास योजना का कार्यान्वयन न्यूनतम आवश्यकता कार्यक्रम और 20 सूत्री कार्यक्रम के अंग के रूप में कर रही हैं।

(ख) और (ग) केन्द्रीय सरकार ने इस प्रकार की कोई शिकायत प्राप्त नहीं की है।

(घ) प्रश्न ही नहीं उठता।

Demolition of Jhompris of Scheduled Castes Families

4547. SHRI RAM VILAS PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government of Bihar had demolished Jhompris of about 200 Scheduled Castes families in Patna on the 10th July, 1982 ;

(b) if so, the reasons therefor and whether Government are considering the proposal of their rehabilitation ; and

(c) whether Central Government have issued directives to Bihar Government for rehabilitating the uprooted families and if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) to (c). The Scheme for the Environmental Improvement of Slums in Urban Areas is a State Sector Scheme and is being implemented by the State Governments with State Plan outlays. The Government have no information in regard to demolition of Jhompris undertaken by the Government of Bihar in Patna. The Central Government have not issued any directives to the State Government regarding the rehabilitation of up-rooted families, if any.

Revision of Existing Pattern of Relief Measures for Natural Calamities

4548. SHRI CHITTA BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government consider it necessary to revise the existing pattern of financial relief and restoration of damages caused in different States by repeated natural calamities like cyclones, floods and droughts ; and

(b) if so, the details of the steps since taken in that direction ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KMALA KUMARI) (a) The existing scheme of financing relief expenditure on account of natural calamities like cyclones, floods and droughts is based on the recommendations of the 7th Finance Commission. At present there is no proposal under consideration to revise the existing pattern.

(b) Does not arise.

Utilisation or release of funds to States during Fifth and Sixth Plans for Irrigation

4549. SHRI AMAL DATTA: Will the Minister of IRRIGATION be pleased to state:

(a) what has been the utilisation or release of funds to different States during the entire Fifth Plan period and the first two years of the Sixth Plan period as against the allocation of fund, by the Planning Commission during the respective periods and also the reasons for shortfall, if any ;

(b) has any monitoring been carried out in respect of the projects undertaken in different States regarding achievement of physical targets ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI): (a) Information is being collected and will be laid on the Table of the House.

(b) and (c). Yes, Sir. Monitoring of irrigation projects is being done at the project level, State level and the Central level. A monitoring Unit has been set up in the Central Water Commission which is monitoring 66 major irrigation projects in different States as given in the Statement attached.

Statement

Major Irrigation Projects being monitored by the Central Government

ANDHRA PRADESH

1. Nagarjunasagar
2. Sriramsagar
3. Godavari Barrage
4. Tungabhadra High Level Canal Stage-II
5. Vamsadhara
6. Somasila

BIHAR

7. Gandak (Bihar and Uttar Pradesh)
8. Kosi
9. Durgawati
10. Bateswarsthan
11. Dakra Nallah
12. North Koel
13. Subernarekha

GUJARAT

14. Panam
15. Damanganga
16. Sabarmati
17. Karjan
18. Sukhi

HARYANA

19. Modernisation of Canals
20. Sutlej-Yamuna Link

JAMMU & KASHMIR

21. Ravi Canal

KARNATAKA

22. Ghataprabha
23. Malaprabha
24. Upper Krishna

KERALA

25. Pamba
26. Kallada
27. Kuttiadi
28. Kanhirapuzha
29. Pazhassi

MADHYA PRADESH

30. Hasdeo Bango
31. Tawa
32. Upper Wainganga
33. Mahanadi Reservoir
34. Bargi
35. Kolar

MAHARASHTRA

36. Jayakwadi
37. Bhima
38. Kukadi
39. Krishna
40. Warna
41. Khadakwasia
42. Manjra
43. Surya
44. Pench

MANIPUR

45. Thoubal

ORISSA

46. Rengali Dam
47. Rengali Irrigation
48. Upper Kolab
49. Potteru
50. Satiguda
51. Mahanadi-Birupa Barrages

PUNJAB

52. Modernisation of Canals

RAJASTHAN

53. Rajasthan Canal
54. Mahi Bajaj Sagar
55. Jakham

TAMILNADU

56. Parambikulam Aliyar
57. Modernisation of Periyar-Vaigai System

UTTAR PRADESH

58. Sarda Sahayak Canal
59. Madhya Ganga Canal

60. Left Bank Ghaghra Canal
61. Eastern Ganga Canal

WEST BENGAL

62. Kangsabati
63. Tista

INTER-STATE PROJECTS

64. Rajghat Dam
65. Rajghat Canals in Uttar Pradesh and Canals in Madhya Pradesh.
66. Bansagar Projects

Flow of Water of Ganges at Farakka

4550. SHRI BIJOY MODAK: Will the Minister of IRRIGATION be pleased to state:

(a) the quantum of water that has been flowing down the Ganges at the Farakka point for the last 3 years ;

(b) the quantum of water that is diverted or is proposed to be diverted from the Ganges to the reservoirs and canals for irrigation projects in U.P. and Bihar; and

(c) the names of such projects ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z.R. ANSARI): (a) A statement showing the quantum of water that has passed down the Ganga downstream of Farakka since 1979 is attached.

(b) and (c). Irrigation is a State subject. The State Governments plan, execute and manage the innumerable irrigation schemes in their territories, which is a continuing process, with the Central Government only exercising certain control in the planning of major projects and endeavouring to see that optimum use of the available water is done. There is also large scale exploitation of groundwater by private individuals including small surface lifts/diversions. Up-to-date data regarding the precise quantum of water diverted or to be diverted at each and every location is not available. However, according to an assessment based on the latest land use statistics (relating to the year 1978-79), the total irrigated cropped area lying in the Ganga Basin in Uttar Pradesh and Bihar served by canals is about 4.8 million ha. which would correspond to an average use of 30 million acre ft. of water. ●

Statement

Quantum of water that has passed down the Ganga at Farakka
(Downstream of Barrage)

Month	(Cusec)				Remarks
	Years				
	1979	1980	1981	1982	
January	63,057	45,355	51,365	44,300	
February	66,829	34,263	44,540	41,810	
March	54,089	30,010	34,325	40,022	
April	49,538	28,031	41,112	50,832	
May	60,837	39,186	57,491	55,249*	*Tentative
June	60,012	1,47,003	85,516)		
July	5,80,907	10,37,172	9,63,715)		
August	11,00,110	20,95,165	16,66,659)		
September	5,35,032	19,93,131	11,46,114)		Data approximate.
October	2,22,312	5,29,045	5,51,657)		
November	79,239	1,67,662	1,37,896)		
December	68,254	89,387	97,286)		